



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:To all

Reference No.:--

Date:06/05/2013

PRESS RELEASE

The Insurance Regulatory and Development Authority has seen various reports appearing in the media on the alleged violations of 'Know Your Customer' and 'Anti Money Laundering' Guidelines by some insurance companies. The insurance companies concerned have been asked to file a report on the allegations. The matter is under examination and appropriate action will be taken at the earliest.